

SHRI SURENDRANATH DWIVEDI:
What did you say ?

SHRI HEM BARUA : We have not heard that.

MR. SPEAKER : I said earlier that you should come here with a regular motion. Now are you hearing me ?

SHRI SURENDRANATH DWIVEDI:
This is a very important issue and I request you to convey the desire of this House to Government that they should come forward to make a statement on this important matter.

MR. SPEAKER : I shall convey this to Government.

SHRI BAKAR ALI MIRZA : The Chinese has occupied certain parts in Kashmir which is much more important and so I gave a call attention notice on this. I have not heard anything about it.

MR. SPEAKER : Whatever is admitted, that is taken up. And the rest are still pending.

SHRI BAKAR ALI MIRZA : You will please consider this also.

MR. SPEAKER : Now, papers laid on the table. Shri Nanda.

12.20 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT ETC. OF THE ORISSA
ROAD TRANSPORT CO. LTD.
BERHAMPUR

**THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI R.L.
CHATURVEDI):** On behalf of Shri Nanda :
I beg to lay on the Table :—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on

the working of the Orissa, Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68.

- (ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68,

- (iii) Directors's Report and statement of accounts for the year 1967-68 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

- (2) A statement showing reasons for delay in laying the papers at (1) above [*Placed in Library. See No. LT 3312/70*]

ANNUAL REPORT ETC. OF THE HINDUSTAN LATEX LTD., NEW DELHI

**THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING AND WORKS, HOUSING
AND URBAN DEVELOPMENT (DR.
S. CHANDRASEKHAR)** On behalf of
Shri K. K. Shah : I beg to lay on
the Table a copy each of the following
papers under sub-section (1) of section
619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Latex Limited, New Delhi, for the year 1968-69.
- (2) Annual Report of the Hindustan Latex Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT- 3313/70*]